

the 9th February, 1983 the rate of duty of excise on certain description of coal, under sub-section (3) of section 6 of the Coal Mines (Conservation and Development) Act, 1974. [Placed in Library. See No. LT-5933/83].

NOTIFICATION UNDER INCOME TAX ACT, 1961 AND WEALTH TAX (AMENDMENT) RULES, 1983.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:—

(1) A copy each of the following Notification (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

(1) The Income-tax (Amendment) Rules, 1983 published in Notification No. S.O. 128(E) in Gazette of India dated the 21st February, 1983.

(ii) The Income-tax (Second Amendment) Rules, 1983 published in Notification No. S.O. 131(E) in Gazette of India dated the 23rd February, 1983.

[Placed in Library. See No. LT-5934/83].

(2) A copy of the Wealth-tax (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 130(E) in Gazette of India dated the 22nd February, 1983 under sub-section (4) of section 46 of the Wealth tax Act, 1957. [Placed in Library. See No. LT-5935/83].

12.18 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS—(RAILWAYS), 1982-83

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI GHAN CHAUDHURI): Sir, I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1982-83.

DEMANDS FOR EXCESS GRANTS—  
(RAILWAYS), 1980-81

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (Railways) for 1980-81.

12.19 hrs.

MATTERS UNDER RULE 377

(i) CERTAIN OBJECTIONABLE AND OFFENSIVE REMARKS IN THE BOOK 'LEADERS' WRITTEN BY RICHARD NIXON.

SHRI KAMAL NATH (Chhindwara): Before I make my statement under rule 377, with your permission, Sir, I would like to lay this on the Table of the House...

MR. SPEAKER: I will have to examine it. I will examine it.

AN HON. MEMBER: Are you permitting?

MR. SPEAKER: I have only said that I will examine it.

SHRI KAMAL NATH: I rise to mention under Rule 377 a matter that involves national honour and prestige calling for immediate action. I draw the attention of the House to a chart-topping recent American publication. I am referring to the book called 'LEADERS' written by Richard Nixon, the former U.S. President, and published recently in the U.S. by Warner Books. 'LEADERS' is a collection of highly subjective profiles of international states persons drawn by Nixon during his Vice-Presidency as well as Presidency. However, I am drawing your attention to page 270 of the book in a chapter entitled 'Nkrumah, Sukarno and Nehru'. It reads, (and please mark the words) "Nehru was born in 1889 in Allahabad, in what is now part of Pakistan". He says that Allahabad is a part of Pakistan....

MR. SPEAKER: He is a very knowledgeable person!

**SHRI KAMAL NATH:** I have got the book here with me, and I have got a photostat copy of that page; I can lay\* it on the Table of the House.

**MR. SPEAKER:** It seems, he is a very knowledgeable person!

**SHRI KAMAL NATH:** He has taken the border right down to Allahabad. The Members from Allahabad must sit in a different House!

I am convinced that the hon. Members will agree with me that this is shameful callousness on the part of a man who once held the most powerful chair in the world. Richard Nixon apparently got so carried away by his blind 'tilt' towards Pakistan that he pushed the Indo-Pakistan boundary as far as Allahabad.

Such ignorance of a former President of the world's richest nation is an indication of Nixon's level of knowledge of our subcontinent and the general accuracy of his book. In the same chapter, Nixon sneers at Mrs Gandhi for being a "dictator". ... (Interruptions) Do you agree?

**SHRI SATYASADHAN CHAKRABORTY** (Calcutta South): I do not agree with the material fact but with his assessment I agree.

**SHRI KAMAL NATH:** This is Satan swearing by the Bible, because Nixon's lasting concern for democracy is immortalised in the records of the Watergate trials.

Sir, Nixon is not an ordinary private citizen but is still a pillar of the Republican Party which is in power at present. The book presumably has official sanction and backing. Through you, I am requesting the House to demand an unconditional apology from the US State

Department for such delirious and absurd utterances from one of its former masters.

(ii) Pakistani citizens over-staying in Rajasthan.

**प्रो० निर्मला कुमारी शक्तावन :**  
(चित्तौड़गढ़) : राजस्थान की 644 मील लंबी सीमा पाकिस्तान से लगती है। पाकिस्तान से चोरी छिप नागरिक तो राजस्थान में आते ही हैं पर प्रति वर्ष बंदूक पासपोर्ट लेकर भी औसतन 400 पाक नागरिक प्रवेश करते हैं पर उनकी अवधि खत्म हो जान के बाद भी वापस न जाकर छिपे रहते हैं। यह एक गंभीर प्रश्न है कि : —

1977	में	363
1978	में	450
1979	में	751
1980	में	958
1981	में	1000

नागरिक पासपोर्ट की अवधि समाप्त होने पर भी नहीं गये, तथा पाकिस्तानी नागरिकों ने अपना नाम मदतादा सूची में लिखाना शुरू कर दिया है। यह एक गंभीर प्रश्न है। अतः सरकार कार्यवाही करके ऐसे नागरिकों को ढूँढ निकाले तथा आवश्यक कार्यवाही के साथ उन्हें पाकिस्तान जाने को मजबूर करे।

(iii) Proper distribution of loans to poor people of Maharashtra under Integrated Rural Development Programme.

**श्री केशवराव पारधी (भंडारा) :**  
केन्द्र सरकार की ग्रामीण विकास योजना (आई० आर० डी० पी०) के अन्तर्गत

\*The Speaker not having subsequently accorded the necessary permission, the paper was not treated as laid on the Table.